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THE CONTROL OF SHIPPING (AMENDMENT) ACT, 1952

No. XVII OF 1952



Repealed by Act 36 of 1957.

[4th March, 1952.]

An Act further to amend the Control of Shipping Act, 1947.

BE it enacted by Parliament as follows:—

1. Short title.—This Act may be called the Control of Shipping (Amendment) Act, 1952.

2. Amendment of section 1, Act XXVI of 1947.—In sub-section (3) of section 1 of the Control of Shipping Act, 1947 (XXVI of 1947), for the figures "1952" the figures "1954" shall be substituted.

Price anna 1 or 1½d.